

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
IB - 254/ND/2020

**IN THE MATTER OF:**

Prestige wines & spirit pvt ltd

**Vs**

Shalini securities private limited

....Applicant

....Respondent

**SECTION**

Under Section-9 of IBC, 2016

Order delivered on 17.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Mohit Arora

For the Respondent :

For IRP :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **28.01.2020**.

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**MEMBER (T)**

sdl-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Lalit)